



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency with immediate effect :-

S.No	Name of Officials (S/Sh.)	From	To
1	Suraj Singh E.C- 38574414	Peon in Office Pool, RADC	Peon/ Orderly in the Court of Sh. Gaurav Rao, Spl. Judge, CBI, PC Act, RADC.
2	Suresh Chander EC: 96221566	Peon/ Orderly in the Court of Sh. Gaurav Rao, Spl. Judge, CBI, PC Act, RADC.	Peon in Office Pool, RADC.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

B Chandra

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

No.: 10378/D-10394/D /E.7/P&T/Admn/RADC/2024

Dated, Delhi the 27/8/2024

Copy forwarded for information and necessary action to :

at 3:00 PM

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. III Central District, THC, Delhi.
4. The concerned Officers/officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -III Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

B Chandra

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi